GOVERNMENT OF INDIA MINISTRY OF NEW AND RENEWABLE ENERGY LOK SABHA UNSTARRED QUESTION NO. 4144

TO BE ANSWERED ON 19.03.2020

RENEWABLE ENERGY PRODUCTION TARGET

4144. SHRI JAYANT SINHA

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

(a) the details of steps taken by the Government to meet the 40 per cent renewable energy production target in the country by 2030?

ANSWER

THE MINISTER OF STATE (I/C) FOR NEW & RENEWABLE ENERGY, POWER and MoS for SKILL DEVELOPMENT AND ENTREPRENEURSHIP

(SHRI R.K. SINGH)

(a) As part of Intended Nationally Determined Contributions as per the Paris Accord on Climate Change, India has undertaken to install at least forty percent of its total electricity generation capacity from non-fossil fuel sources by 2030.

As on 29th February 2020, a cumulative renewable energy capacity of 132.45 GW had been installed in the country, with an additional capacity of 46.69 GW under various stages of implementation and 34.07 GW under various stages of bidding. As on same date, the country had cumulative installed capacity of 139.22 GW from non-fossil fuels sources. The cumulative renewable energy capacity and cumulative capacity from non-fossil fuel sources constituted 35.85% and 37.68% of total electricity generation capacity of 369.41 GW installed in the country as on 29th February, 2020, respectively.

The steps taken by the Government to meet the target set for 2030, inter-alia, include setting up of a target of installing 175 GW of renewable energy capacity excluding large hydro by Dec 2022, Permitting Foreign Direct Investment (FDI) up to 100 percent under the automatic route in renewable energy sector, strengthening of Power Purchase Agreements(PPAs), mandating requirement of Letter of Credit(LC) as payment security mechanism by distribution licensees for ensuring timely payments to RE generators, setting of Ultra Mega Renewable Energy Parks to provide land and transmission on plug and play basis to investors, waiver of Inter State Transmission System (ISTS) charges and losses for inter-state sale of solar and wind power for projects to be commissioned by 31st December, 2022; notification of standard bidding guidelines to enable distribution licensee to procure solar and wind power at competitive rates in cost effective manner; declaration of trajectory for Renewable Purchase Obligation (RPO) up to the year 2022; laying of new transmission lines and setting up of new sub stations under Green Energy Corridor Phase-I Scheme for evacuation of Renewable Power from Renewable rich states, launching of new schemes such as Pradhan Mantri Kisan Urja Suraksha evam Utthaan Mahabhiyan (PM-KUSUM), Solar Rooftop Phase II, 12000 MW CPSU Scheme Phase II, etc.
